



**Honourable Smt. Justice Ranjana P. Desai**

**B.A., LL.B**

**1996 - 2011**

Smt Justice Ranjana P. Desai born on October 30, 1949. Passed Bachelor of Arts from the Elphinstone College in 1970 and Bachelor of Laws from Government Law College, Bombay in 1973. She was enrolled as Advocate on July 30, 1973. She practised in the Bombay High Court in Civil and Criminal matters on the Appellate Side and specialised in the field of Preventive Detention. She was appointed Honorary Assistant Government Pleader in the High Court in 1979 and thereafter was appointed Assistant Government Pleader and Additional Public Prosecutor in the High Court in 1983 and in 1986, appointed as Special Public Prosecutor for Preventive Detention matters and since November 1, 1995. She worked in the post of Government Pleader, Appellate Side, High Court, Bombay. She was appointed as an Additional Judge of the Bombay High Court on April 15, 1996 and permanent Judge on April 12, 1998 and as a Judge of Supreme Court of India on 13-9-2011.

*Source from book Judge of the S.C. and the H.C. Edn. 2009, Pub. Ministry of Law and Justice .*